

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.13
I.A.No.573/2022 in
C.P. (IB)No.92/BB/2022

IN THE MATTER OF:

M/s. Indiabulls Commercial Credit Ltd. ... Petitioner
Vs.
Mr. Sushil Mantri ... Respondent

Order under Section 95 (1) of Insolvency & Bankruptcy Code, 2016

Order delivered on: 01.07.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Prashanth V.G
For the Respondent : Shri S. Karthikayan

ORDER

1. Heard the Ld. Counsels appearing for both the parties.
2. Both the parties submit that Sr. Counsel are not available today, hence request time.
3. At the request of both the parties, list the case on **31.07.2024**.

-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

-Sd-
K. BISWAL
MEMBER (JUDICIAL)

Shruthi